

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Competition Appeal (AT) No. 92 of 2018**

**IN THE MATTER OF:**

**Mawana Sugars Ltd.**

**...Appellant**

**Versus**

**Competition Commission of India & Anr.**

**...Respondents**

**Present**

**For Appellant: Mr. P.K. Bhalla, Advocate.**

**For Respondent:**

**ORDER**

**06.09.2019** Let the Fixed Deposit Receipt be renewed for another period of three months from the date of Maturity.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

mohan/gc